

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
LOK SABHA
STARRED QUESTION NO. 19
ANSWERED ON MONDAY, JULY 18, 2022
ASHADHA 27, 1944 (SAKA)**

MoU with CBIC

QUESTION

***19. Dr. SANJEEV KUMAR SINGARI:**

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

(a) whether the Ministry of Corporate Affairs and Central Board of Indirect Taxes and Customs (CBIC) have signed a Memorandum of Understanding (MoU) for exchange of data for enhancing Ease of Doing Business in India and to improve overall regulatory enforcement;

(b) if so, the details thereof;

(c) whether the MoU will enable sharing of specific information such as details of Bill of Entry (Imports), Shipping Bill (Exports) Summary from CBIC and financial statements filed with the Registrar by corporates, returns of allotment of shares etc; and

(d) if so, the details thereof ?

ANSWER

**MINISTER OF FINANCE
AND CORPORATE AFFAIRS**

वित्त एवं कारपोरेट कार्य मंत्री

(SMT. NIRMALA SITHARAMAN)

(श्रीमती निर्मला सीतारामन)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN ANSWER TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. *19 FOR 18TH JULY, 2022 REGARDING 'MoU WITH CBIC'.

(a) to (d):- Yes Sir. The Ministry of Corporate Affairs has signed an MoU with Central Board of Indirect Taxes and Customs (CBIC) on 25.02.2021 for exchange of data including sharing of specific information such as details of Bill of Entry (Imports), Shipping Bill (Exports) Summary from CBIC, financial statements filed with the Registrar by corporates, returns of allotment of shares etc.
